

made a statement that he wanted to solve the confrontation between Ranbir Sena and himself by peaceful methods. It was really a praiseworthy statement on this issue. The Janata Dal candidate had won the election from there. On the second position was the Samata Party candidate Shri Ram Prasad who had also the support of Bharatiya Janata Party. If some incident takes place there it is given political colour. It is really condemnable that the name of the outfit responsible for the murders, has been attached with Bharatiya Janata Party. Nothing can be more condemnable than adding the name of Samata Party candidate to the outfit merely because he was in the fray of election. I would like to urge upon you to expunge any such statement, sentence or part of it in which allegation has been levelled against BJP or Samata Party because nobody enjoys the right to serve his political interest. So far as such incidents are concerned, these should be condemned and concrete steps should be taken to stop the recurrence of such incidents. Whatever is happening in Bihar, specially in Central Bihar - be it the confrontation between MCC and CPIM(L)...(*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER : Shri Yadav, behave properly, please sit down.

[*Translation*]

SHRI NITISH KUMAR : There is a confrontation between CPIM(L) and MCC. Both of them are leftist organisations and both are involved into ferocious confrontation. At some places MCC has confrontation with other people. The MCC activists attacked the workers of Janata Party and the workers of other parties. Not only at one place but at many other places with Male...(*Interruptions*)

[*English*]

SHRI RAMESH CHENNITHALA : Sir, how much time are you going to give him? There are also other issues to be raised...(*Interruptions*)

[*Translation*]

SHRI NITISH KUMAR : Mr. Deputy Speaker, Sir, the activities of Male have been inciting violence at other places also. All the parties should ponder over the measures to stop the violence and seeing it in the context of any particular State, will not solve any problem. I would like to urge upon the Union Government to call a high level meeting to think over the measures to stop the violence and everybody should condemn such activities. So far as the State Government is concerned, I do not want to say anything about it. I just want to associate myself with the statement made by the hon. Home Minister in Rajya Sabha that the State Government is inefficient and ineffective. It has been stated by the hon. Home Minister in Rajya Sabha and in this regard I would like to honour the hon. Home

Minister-Shri Indrajit Gupta. He has made a befitting statement.

[*English*]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Sir, the killings that took place in Bihar by the so called 'Ranbir Sena'...(*Interruptions*)

[*Translation*]

Nitishji, please listen. Today, the hon. Home Minister has gone to Bihar for on the spot study. He will come back by 7 p.m. and then a detailed statement will be made in the House though the House is aware about what happened there. Besides allegation and counter-allegation in the House, the hon. Home Minister himself has gone to find out the facts and will be back in the evening. Tomorrow, a statement in this regard will also be made in the House...(*Interruptions*)

[*English*]

MR. DEPUTY-SPEAKER : I have called Shri Jitendra Nath Das.

PROF. JITENDRA NATH DAS (Jalpaiguri) : Mr. Deputy-Speaker, Sir, I would like to draw the attention of the Government of India to the embargo imposed by the Government of India on MPs Local Area Development Fund and the interest earned out of this Fund.

All the old schemes have been suspended since long. The Government is requested to withdraw the embargo on the MPs Local Area Development Fund and the interest earned out of it in order to enable the District Magistrates to execute the old and new schemes identified by the MPs...(*Interruptions*)

SHRI G.M. BANATWALLA : Sir, it is an important issue. The Government should pay attention to this problem...(*Interruptions*)

SHRI RAMESH CHENNITHALA : I would like to draw the attention of the House to an important issue. It pertains to my home State, Kerala.

[*Translation*]

MR. DEPUTY SPEAKER : Do you want to say anything for the Development Funds? His point was regarding MPs Development Funds

[*English*]

SHRI SRIKANTA JENA : Sir, as regards the MPs Local Area Development Fund, there was some problem. I think that it has been sorted out by the Minister concerned. He met the hon. Speaker also. I hope by afternoon I will be in a position to tell the House what exactly has been done...(*Interruptions*)

SHRI RAMESH CHENNITHALA : Sir, I would like to draw the attention of the House through you to a very

important issue which is agitating the people of Kerala. The hon. Minister of Food and Civil Supplies is sitting here. In the Chief Ministers Conference also, the Kerala Chief Minister raised this issue. According to the Press reports, the Government of India is proposing to change the Public Distribution System for the purpose of excluding some people from the list. If this proposal is implemented, a large number of people will be out of Public Distribution System. I can understand the purpose. But if there is any misuse of the system, the Government can definitely streamline the system. But if we implement this new proposal which is formulated by the Government, a large number of people will be out of the system. The State of Kerala has already expressed its reservation about this proposal. Nearly ninety per cent of the people of Kerala are dependant on the Public Distribution System. Excluding people above povertyline, a large number of people will be beyond the reach of PDS. The price of Foodgrains will also increase in the State. In the Chief Ministers Conference also, reservation had been expressed about this proposal. All the other political parties in the State have given representations to the hon. Minister to have a fresh look on this proposal for revamping of the Public Distribution System. The Minister for Food and Civil Supplies is sitting here. I would like to hear from him as to what is the position on this very important issue which is agitating the minds of people of Kerala.

[Translation]

THE MINISTER OF FOOD AND THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : Mr. Deputy Speaker, Sir, I have collected the information. The hon. Member has expressed doubt because he is unaware of the facts. The proposed new scheme is under consideration of the Government. Therefore, I shall keep in mind the doubts raised by the hon. Member in this regard.

SHRI BANWARI LAL PUROHIT (Nagpur) : Mr. Deputy Speaker, Sir, I would like to bring a matter of national importance to the knowledge of the House. The common man either do not get the notes of Rs. one, Rs. two and Rs. five denomination or they get soiled notes which are good for nothing. The printing of notes of these denominations should have been stopped but new notes of these denominations can be obtained at 20 per cent or 25 per cent black. This situation is prevalent in the entire country. Sir, new coins have been minted in the country. You too would have visited foreign countries and seen that coins of different denominations have different sizes, but the Government in our country has minted coins of Rs. one, two and five denominations of the same size which are very difficult to differentiate in darkness. In place of Rs. one, sometimes two or five rupees' coins are given. The poor farmers and the uneducated are facing a lot of difficulties. There should be difference in the size of

these coins like the difference in the coins of 25 paise, 50 paise and one rupees' denominations. Rikshaw-walas, autorikshaw-walas and the poor shopkeepers are facing a lot of difficulties. I would like to request the hon. Finance Minister to transfer the officer concerned in RBI responsible for doing so Notes of One, two and five rupee should be such, as can be easily indentified. Has the RBI turned bankrupt. The new notes should be printed. It is an important issue and it concerns everybody. Therefore the hon. Finance Minister should make a statement in this regard... (Interruptions)

SHRI P. NAMGYAL (Ladakh) : Mr. Deputy Speaker, Sir, you know that the Ladakh region of Jammu and Kashmir remains closed for seven months in the year. This time it was closed for eight months and after remaining closed for eight months, the roads are opened. The Border Security Force is responsible for maintaining the road but that organisation is not maintaining the road properly. It is marred with corruption. Trucks get stuck there and the bulldozers charge thousands for rupees for towing them away. Secondly, the CCP of army is maintaining the traffic in that area and they allow only army trucks. Atleast 400-500 trucks of army are allowed daily and only 30-40 civilian trucks are allowed. As a result the famine relief work in Ladakh did not open in time and closed early. This year, the situation is that neither salt, flour, rice, match boxes nor edible oil is available there. We have only two and half months left for supply and if the supply is not completed within this period, the situation in Ladakh will worsen.

I, through you, would like to urge upon the hon. Defence Minister to issue necessary instructions to army authorities to allow the civilian vehicles inadequate numbers. The army is harassing the people there and extorting money for entry. Such practice should be stopped and some permanent arrangement should be made for regular supply. I would like that the civilian trucks and army trucks should be allowed in equal number. I would like to urge upon you to bring it to the notice of the hon. Defence Minister ... (Interruptions)

[English]

MR. DEPUTY SPEAKER : Let him speak first ... (Interruptions)

[Translation]

SHRI RAJIV PRATAP RUDY (Chhapra) : Mr. Deputy Speaker, Sir, through you I would like to draw the attention of this House towards an important issue. In Bodhgaya area of Bihar, recently 300 human skeltons have been found in four bags. These skeltons are of children and adults between the age of 5 years to 35 years. These skeltons have complete bones of human body. I would like to draw the attention of the House towards it because as per the customs of Hindus dead body is burnt and according to the customs of Muslims